

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/11863/2025 ARBP/32/2025	M/S. RKD-KMC (JV) VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// (//
2	D-BLAPL/8916/2025 BLAPL/3278/2025	KALIA @ DASARATHA TANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /18 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000059/2025
3	D-BLAPL/8918/2025 BLAPL/3279/2025	G. BAIDYANATH REDDY @ MANTU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /206 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001495/2016
4	D-BLAPL/8920/2025 BLAPL/3280/2025	RAMACHANDRA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000012/2025
5	D-BLAPL/8769/2025 BLAPL/3281/2025	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /43 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000153/2025
6	D-BLAPL/8922/2025 BLAPL/3282/2025	SRISANTA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000012/2025
7	D-BLAPL/8924/2025 BLAPL/3283/2025	SUSANTA KANDHAPANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /149 /2017 A.D.J.,RAYAGADA(Rayagada) TR/0000052/2017
8	D-BLAPL/9040/2025 BLAPL/3284/2025	PINTU RAI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000019/2025
9	D-BLAPL/8935/2025 BLAPL/3285/2025	MILU @ RAKESH PADHAN VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /183 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000010/2025
10	D-BLAPL/8956/2025 BLAPL/3286/2025	KIRTIKANTA SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /390 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001444/2024
11	D-BLAPL/8983/2025 BLAPL/3287/2025	ABHINASH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	PAHALA /65 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000338/2025

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12	D-BLAPL/7322/2025 BLAPL/3288/2025	DIPUNA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022
13	D-BLAPL/7922/2025 BLAPL/3289/2025	PRABHAT @ PRAVAT KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000185/2023
14	D-BLAPL/8990/2025 BLAPL/3290/2025	PRADIP @ PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR KAR VS	BANAPUR P.S. /52 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000089/2025
15	D-BLAPL/8197/2025 BLAPL/3291/2025	DHIREN DANGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /31 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000065/2025
16	D-BLAPL/8312/2025 BLAPL/3292/2025	ASHOK BAIDYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /129 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000095/2024
17	D-BLAPL/8509/2025 BLAPL/3293/2025	ELISHAYA DIGAL @ ELISAYA DIGAL @ ELISIYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /129 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000155/2024
18	D-BLAPL/9009/2025 BLAPL/3294/2025	PREM PAL SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /67 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000067/2022
19	D-BLAPL/8614/2025 BLAPL/3295/2025	HADIA @ HIRASUNDAR MOHAPATRA VS STATE OF ODISHA	DEBASIS MISHRA VS	TUMUSINGA /18 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000070/2024
20	D-BLAPL/8724/2025 BLAPL/3296/2025	SURESH NAIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BANGRIPOSI /6 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000008/2025
21	D-BLAPL/8725/2025 BLAPL/3297/2025	ANIL KUMAR MOHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BHANJPUR /20 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000011/2025
22	D-BLAPL/8848/2025 BLAPL/3298/2025	KUMAR @ DURYODHAN BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /27 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000090/2025
23	D-BLAPL/8907/2025	CHANDAN NAYAK @ BALUA	ROHIT RANJAN RAY	KHURDA MODEL /33 /2025

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	BLAPL/3299/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/000075/2025
24	D-BLAPL/8995/2025 BLAPL/3300/2025	KARAYA PALASI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /130 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000134/2023
25	D-BLAPL/9010/2025 BLAPL/3301/2025	GHANASHYAM AHUJA @ ROCKY KINGRANI VS STATE OF ODISHA	ATUL TRIPATHY VS	EOW,BHUBANESWAR /5 /2024 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE CT/000008/2024
26	D-BLAPL/7876/2025 BLAPL/3302/2025	MANSINGH MUNDA VS STATE OF ODISHA	ANITA DASH VS	K.BALANG /13 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000031/2021
27	D-BLAPL/9012/2025 BLAPL/3303/2025	BHAGABAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /5 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000017/2025
28	D-BLAPL/8487/2025 BLAPL/3304/2025	RANJAN OJHA @ KUNUA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /334 /2024 A.D.J.,JAPUR ROAD(Jajapur) ST/0000142/2024
29	D-BLAPL/8992/2025 BLAPL/3305/2025	BABLU @ RUPDHARI YADAB VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	SONEPUR /29 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2025
30	D-BLAPL/8547/2025 BLAPL/3306/2025	BIRANCHI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /67 /2023 A.D.J.,ODAGAON(Nayagarh) ST/0000109/2023
31	D-BLAPL/8910/2025 BLAPL/3307/2025	RANJIT SAHU @ NAKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000082/2021
32	D-BLAPL/8989/2025 BLAPL/3308/2025	DANIA @ MANORANJAN BASANTIA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARSHAGHAI /69 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000240/2023
33	D-BLAPL/8926/2025 BLAPL/3309/2025	SITU BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /146 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000308/2025
34	D-BLAPL/9020/2025 BLAPL/3310/2025	TIKESWAR MAHAKUR VS	HEMANTA KUMAR MOHANTA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj)

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35	D-BLAPL/8961/2025 BLAPL/3311/2025	STATE OF ODISHA RAKESH ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	2(A)CC/0000018/2023 BANKI /16 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000017/2025
36	D-BLAPL/8368/2025 BLAPL/3312/2025	STATE OF ODISHA NARESH NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /172 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000001/2025
37	D-BLAPL/9021/2025 BLAPL/3313/2025	STATE OF ODISHA BHAKTA MAHANAND @ MAHANANDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /77 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2025
38	D-BLAPL/8684/2025 BLAPL/3314/2025	STATE OF ODISHA RAKESH KUMAR NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000018/2025
39	D-BLAPL/8627/2025 BLAPL/3315/2025	STATE OF ODISHA PURNA CHANDRA SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /54 /2025 S.D.J.M.,PURI(Puri) GR/0000148/2025
40	D-BLAPL/9023/2025 BLAPL/3316/2025	STATE OF ODISHA RIKUN KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /475 /2024 J.M.F.C.SERAGARA(Ganjam) GR/0000551/2024
41	D-BLAPL/8348/2025 BLAPL/3317/2025	STATE OF ODISHA RABILAL MURMU VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000037/2025
42	D-BLAPL/7541/2025 BLAPL/3318/2025	STATE OF ODISHA YOGENDRA KUMAR VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000008/2022
43	D-BLAPL/9031/2025 BLAPL/3319/2025	STATE OF ODISHA MANASI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /312 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001675/2024
44	D-BLAPL/9035/2025 BLAPL/3320/2025	STATE OF ODISHA SEKH BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
45	D-BLAPL/7474/2025 BLAPL/3321/2025	STATE OF ODISHA DIBAKAR CHHATRIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /172 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000071/2025

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46	D-BLAPL/9037/2025 BLAPL/3322/2025	DUKHIA DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KHAIRA /41 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000230/2025
47	D-BLAPL/8356/2025 BLAPL/3323/2025	GANGADHAR DEBATA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BIDANASI /316 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000007/2025
48	D-BLAPL/9042/2025 BLAPL/3324/2025	JAGA BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000009/2025
49	D-BLAPL/8651/2025 BLAPL/3325/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2025
50	D-BLAPL/8497/2025 BLAPL/3326/2025	BIKRAM BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TANGI (KHURDA) /921 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000003/2025
51	D-BLAPL/9074/2025 BLAPL/3327/2025	PANCHANAN SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000012/2025
52	D-BLAPL/8659/2025 BLAPL/3328/2025	PRAVA @ PRAVAT KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /6 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000017/2025
53	D-BLAPL/8931/2025 BLAPL/3329/2025	STIFFEN SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /29 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000486/2024
54	D-BLAPL/8686/2025 BLAPL/3330/2025	BISWANATH SAHU VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000018/2025
55	D-BLAPL/8943/2025 BLAPL/3331/2025	MANISH @ MANISH SUNWANI VS STATE OF ODISHA	GOKULANANDA SAHU VS	SOHELLA /435 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000913/2024
56	D-BLAPL/8947/2025 BLAPL/3332/2025	NAYAN CHAND NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMP 2(A)CC/0000014/2025
57	D-BLAPL/8720/2025	SRITAM BEHERA@SRITAMA BEHERA	BHARAT BHUSAN ROUSTRAY	PARJANG /67 /2025

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	BLAPL/3333/2025	VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal) GR/000088/2025
58	D-BLAPL/8950/2025 BLAPL/3334/2025	NITYANANDA SANDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /38 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000010/2025
59	D-BLAPL/8852/2025 BLAPL/3335/2025	BHARAT NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /185 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000194/2023
60	D-BLAPL/8958/2025 BLAPL/3336/2025	SAJAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/000014/2025
61	D-BLAPL/8261/2025 BLAPL/3337/2025	SURATHA BHUE VS STATE OF ODISHA	MAHES DAS VS	BIJEPUR /244 /2024 J.M.F.C. BIJEPUR(Bargarh) GR/0000693/2024
62	D-BLAPL/8966/2025 BLAPL/3338/2025	RUDRA DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /66 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000135/2025
63	D-BLAPL/8890/2025 BLAPL/3339/2025	BABU @ BISWARANJAN JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /51 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000114/2025
64	D-BLAPL/8968/2025 BLAPL/3340/2025	MANJIT KUMAR ARYA @ SEKHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /7 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000022/2025
65	D-BLAPL/8970/2025 BLAPL/3341/2025	SUBHA @ SUBHAKANTA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /66 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000135/2025
66	D-BLAPL/9170/2025 BLAPL/3342/2025	DEEPAK KUMAR PARIDA @ DIPAK PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /67 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000087/2025
67	D-BLAPL/8982/2025 BLAPL/3343/2025	MOTIRAJ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /165 /2024 A.D.J.,UMERKOTE(Nabarangapur) CT/0000056/2024
68	D-BLAPL/8996/2025 BLAPL/3344/2025	RAMA HANTAL @ RAMU HANTAL VS	DEEPAK KU SAHOO VS	KALIMELA /130 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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69	D-BLAPL/9065/2025 BLAPL/3345/2025	STATE OF ODISHA MILAN KUMAR NAYAK @ MILAN NAYAK VS	AMITAV TRIPATHY VS	Spl/0000134/2023 DASPALLA /205 /2024 SPECIAL JUDGE (POCSO), NAYAGARH
70	D-BLAPL/9001/2025 BLAPL/3346/2025	STATE OF ODISHA OM PRAKASH PATEL VS	JAGABANDHU SAHU VS	Spl/0000012/2025 BOLANGIR SADAR /92 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
71	D-BLAPL/9003/2025 BLAPL/3347/2025	STATE OF ODISHA DILLIP SINGH @ TUNA VS	AMULYA RATNA PANDA VS	GR/0000430/2025 //0 A.D.J.,JALESWAR(Baleshwar)
72	D-BLAPL/9066/2025 BLAPL/3348/2025	STATE OF ODISHA BULU BEHERA VS	PRASANTA KUMAR SAHOO VS	Spl/0000006/2025 KHANDAGIRI P.S. /51 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
73	D-BLAPL/9076/2025 BLAPL/3349/2025	STATE OF ODISHA SIBABRATA SWAIN @ DUDUL VS	PRASANTA KUMAR NANDA VS	CT/0000128/2025 CHANDRASEKHARPUR /90 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
74	D-BLAPL/8776/2025 BLAPL/3350/2025	STATE OF ODISHA MUNA NAIK VS	CHIRANJIB ROUT VS	TR/0000106/2025 TALCHER TOWN /146 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
75	D-CMAPL/10455/2025 CMAPL/98/2025	STATE OF ODISHA SIBARAM MAHAPATRA VS	RABI NARAYAN MISHRA VS	GR/0000308/2025 // (
76	D-CMAPL/11630/2025 CMAPL/99/2025	STATE OF ORISSA KAILASH BEHERA VS	SIDDHARTH PRASAD MISHRA VS	// // (
77	D-CMP/9729/2025 CMP/447/2025	KELU BEHERA CHINARI JHULI SUBUDHI VS	KISHORE KUMAR MISHRA VS	// // 1ST A.D.J.,BERHAMPUR(Ganjam)
78	D-CMP/9995/2025 CMP/448/2025	K. ANITA PRUSTY ANAGA MANJARI MOHANTY VS	LAKSHMAN MISHRA VS	Fao/0000024/2023 // CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
79	D-CMP/10888/2025 CMP/449/2025	SISIR BALA DAS DHOBANI BEHERA VS GAVINA BEHERA	BIBHUDHANANDA MUDULI VS	CS/0000001/2011 // A.D.J.,JAJPUR(Jajapur) MA/0000033/2007

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80	D-CMP/12218/2025 CMP/450/2025	ANANTA DIGAR VS BHAGABAN KALIA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha IA/0000020/2024
81	D-CMP/12044/2025 CMP/451/2025	ISHADEBA PANI VS RUEL MALI	BASUDEV MISHRA VS	// CIVIL JUDGE(SR. DIVISION), R.UDAYA CS/0000008/2019
82	D-CMP/9470/2025 CMP/452/2025	S. KALIDAS VS PRAMITA SWAIN	ASISH MISHRA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam CS/0000149/2005
83	D-CMP/9956/2025 CMP/453/2025	PATEL MAHANTA VS JOGESWAR MAHANTA	SAILESH CHANDRA SAMANTARAY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha TS/0000061/1984
84	D-CONTC/8005/2025 CONTC/1469/2025	ARADHYA PRADHAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
85	D-CONTC/11489/2025 CONTC/1470/2025	SAROJ KUMAR PADHI VS VIR VIKRAM YADAV,IAS	MANOJA KUMAR KHUNTIA VS	// () //
86	D-CONTC/11511/2025 CONTC/1471/2025	JITEN KUMAR ROUTRAY VS ANU GARG,IAS	ADV. VS	// () //
87	D-CONTC/11578/2025 CONTC/1472/2025	JAGABANDHU PRADHAN VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	BAIDHAR SAHOO VS	// () //
88	D-CONTC/11589/2025 CONTC/1473/2025	DEBARAJ SAHU VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	BAIDHAR SAHOO VS	// () //
89	D-CONTC/11591/2025 CONTC/1474/2025	NIRANJAN JENA VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	BAIDHAR SAHOO VS	// () //
90	D-CONTC/11597/2025 CONTC/1475/2025	SANTOSH KUMAR RAY VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	BAIDHAR SAHOO VS	// () //
91	D-CONTC/11756/2025	SAROJINI NAYAK	AMIT PRASAD BOSE	//

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	CONTC/1476/2025	VS ANANYA DAS,IAS	VS	0 //
92	D-CONTC/11757/2025 CONTC/1477/2025	RASMITA MOHANTY VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// 0 //
93	D-CONTC/11601/2025 CONTC/1478/2025	SASMITA DAS VS SHALINI PANDIT,SECY., S AND ME DEPT.	ADV. VS	// 0 //
94	D-CONTC/11770/2025 CONTC/1479/2025	GAJENDRA DAS VS ASWINI KUMAR BHUYAN,OAS	ADV. VS	// 0 //
95	D-CONTC/11604/2025 CONTC/1480/2025	MARKANDA SETH VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
96	D-CONTC/11644/2025 CONTC/1481/2025	SUNIL KUMAR MAHAPATRA VS ASWINI KUMAR,MD AND CEO,UCO BANK,KOLKATA	ADV. VS	// 0 //
97	D-CONTC/11647/2025 CONTC/1482/2025	HEMALATA DEVI VS ASWINI KUMAR MISHRA,DIRECTOR,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
98	D-CONTC/11894/2025 CONTC/1483/2025	ARUN @ ARUEN MAEDIRATTA VS SUBHASISH SATPATHY, TAHASILDAR, TITILAGARH	TRILOCHAN NANDA VS	// 0 //
99	D-CONTC/8454/2025 CONTC/1484/2025	MANORANJAN BARIK VS BHAGIRATHI PATEL, DIST. WELFARE OFFICER,SUNDARGARH	BISWARANJAN DALAI VS	// 0 //
100	D-CONTC/11654/2025 CONTC/1485/2025	BINOD BIHARI DASH VS SUBASH CHANDRA BISWAL,B.E.O, BINJHARPUR, JAJPUR	ADV. VS	// 0 //
101	D-CONTC/11676/2025 CONTC/1486/2025	RABI CHARAN RATH VS ARAVIND AGRAWAL, IAS	ADV VS	// 0 //
102	D-CONTC/11677/2025 CONTC/1487/2025	SHYAM SUNDAR PATEL VS	ADV. VS	// 0

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103	D-CONTC/11716/2025 CONTC/1488/2025	REENA KUMARI BEHERA, B.E.O, LOISINGHA, BALANGIR DIPTI SOUMYA MAHARANA VS LAMBODHAR KHUNTIA, OAS	ADV. VS	// // ()
104	D-CONTC/11748/2025 CONTC/1489/2025	RASHMI PRAVA BARIKI VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// () //
105	D-CONTC/11808/2025 CONTC/1490/2025	RAMA DEI VS SHALINI PANDIT, IAS	ADV. VS	// () //
106	D-CONTC/11811/2025 CONTC/1491/2025	PITAMBAR PRASAD MISHRA VS NITYANANDA BARIK,DISTRICT EDUCATION OFFICER,JAJPUR	ADV. VS	// () //
107	D-CONTC/11813/2025 CONTC/1492/2025	PRASANTA BHOI VS PRIYANKA PRIYADARSINI PATI,OAS	RAGHUNATH DAS MOHAPATRA VS	// () //
108	D-CONTC/11897/2025 CONTC/1493/2025	BASANTA KUMAR NAIK VS SARATA KUMAR BEHERA, SECY. IN CHARGE, BAUNSAGARH SERVICE COOPERATIVE SOCIETY LTD., KEONJHAR	ADV. VS	// () //
109	D-CONTC/12098/2025 CONTC/1494/2025	JHARAMANI DAS VS JAYADRATH ACHARYA, O.A.S.	ADV. VS	// () //
110	D-CRLA/7953/2025 CRLA/371/2025	KALIA MOHAPATRA@ SHYAMA SUNDAR MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUASTRIAL,NISA /43 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2025
111	D-CRLA/8561/2025 CRLA/372/2025	DUSMANT KUMAR BARIK@NATIA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	SALIPUR /77 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000038/2023
112	D-CRLA/7470/2025 CRLA/373/2025	CHHOTRAY MUNDA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	TURUMUNGA /20 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000018/2021
113	D-CRLA/8663/2025 CRLA/374/2025	SUKANTA MALLICK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	SALIPUR /177 /2021 A.D.J.,SALIPUR(Cuttack) ST/0000052/2021

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114	D-CRLA/9004/2025 CRLA/375/2025	BRAHMA@JASOBANTA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /565 /2022 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000041/2023
115	D-CRLA/9013/2025 CRLA/376/2025	DEEPAK RANJAN DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /565 /2022 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000041/2023
116	D-CRLA/8361/2025 CRLA/377/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	DIPTI REKHA VS	NEMALO /147 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000135/2021
117	D-CRLA/8879/2025 CRLA/378/2025	CHHOTU@KALIA BINJHIA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /14 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000012/2018
118	D-CRLMA/8594/2025 CRLMA/42/2025	M/S. KARAM CHAND THAPAR AND BROS(COAL SALES) LTD. VS STATE OF ODISHA	AKASH ACHARYA VS	PARADEEP /110 /2014 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000397/2014
119	D-CRLMC/8696/2025 CRLMC/1221/2025	PRASANTA KUMAR SETHY VS SUMITRA SETHI	ANSUMAN BHUYAN VS	//0 ASST SESSIONS JUDGE (WOMENS), JAGATSINGHAPUR EXECUTION CASE/0000030/2024
120	D-CRLMC/8876/2025 CRLMC/1222/2025	PAPPU SAHU @ KULESWAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /2 /2020 DIST.& SESSIONS JUDGE,NAWAPARA(DISTRICT) CRREV/0000001/2025
121	D-CRLMC/8892/2025 CRLMC/1223/2025	MADAN KUMAR BEHERA @ DHULIA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000238/2021
122	D-CRLMC/8896/2025 CRLMC/1224/2025	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CMC/0000188/2024
123	D-CRLMC/8898/2025 CRLMC/1225/2025	RAJAKISHOR BARIK VS DHIRENDRA KUMAR MOHAPATRA	AMRUT BARAL VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000015/2024
124	D-CRLMC/6295/2025 CRLMC/1226/2025	SANTOSH GURU VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NUAGAON /78 /2015 DISTRICT AND SESSIONS JUDGE,NAYAGUDA TR/0000061/2019
125	D-CRLMC/9027/2025	LITU @ HARISHANKAR ROUT	RITURANJAN CHHOTARAY	//

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	CRLMC/1227/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000062/2020
126	D-CRLMC/7880/2025 CRLMC/1228/2025	ALOK KUMAR PRADHAN VS STATION HOUSE OFFICER, CYBER CRIME POLICE STATION, ANDHRA PRADESH	JAGABANDHU SAHU VS	/ /0 () //
127	D-CRLMC/8180/2025 CRLMC/1229/2025	BIJAY KUMAR DASH VS LAXMIDHAR MISHRA	SAKTIDHARA MISHRA VS	// A.D.J.,KEONJHAR(Kendujhar) CRA/0000010/2024
128	D-CRLMC/8994/2025 CRLMC/1230/2025	GAJI @ GAJENDRA @ SUSHANT SENAPATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /118 /2018 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000403/2018
129	D-CRLMC/6972/2025 CRLMC/1231/2025	RAKESH ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /121 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000544/2023
130	D-CRLMC/9026/2025 CRLMC/1232/2025	ANANTA NARAYAN DHAL VS SUSANTA KUMAR BHUYAN	SATYA RANJAN MOHAPATRA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CRREV/0000094/2023
131	D-CRLMP/8714/2025 CRLMP/400/2025	MAMATANJALI MISHRA VS STATE OF ODISHA	AKSHYA KUMAR BISWAL VS	/ /0 () //
132	D-CRLMP/6973/2025 CRLMP/401/2025	SNEHALATA MISHRA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BHANJANAGAR /875 /2024 () //
133	D-CRLMP/8901/2025 CRLMP/402/2025	SIDDHANT KUMAR DUTT VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
134	D-CRLMP/8894/2025 CRLMP/403/2025	SARAT MAHANA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
135	D-CRLMP/8905/2025 CRLMP/404/2025	NIKUNJA BIHARI DAS VS STATE OF ODISHA	S.S.MOHAPATRA VS	BALASORE SADAR /7 /2024 () //
136	D-CRLREV/8357/2025 CRLREV/168/2025	SANDHYA RANI SAHU VS	ITISHREE TRIPATHY VS	/ /0 3RD A.D.J., CUTTACK(Cuttack)

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137	D-CRLREV/8414/2025 CRLREV/169/2025	PADMASHREE SAHU@KHUNTIA NIKUNTA DIGAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRA/0000051/2022 Maitri Vihar PS /189 /2024 DISTRICT & SESIONS JUDGE,BHUBANE CMC/0000133/2024
138	D-CRLREV/8815/2025 CRLREV/170/2025	BABUNA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /39 /2012 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000005/2015
139	D-CRLREV/7028/2025 CRLREV/171/2025	CHITTARANJAN THAPA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /84 /2008 A.D.J.,KEONJHAR(Kendujhar) CRA/0000003/2020
140	D-CRLREV/8602/2025 CRLREV/172/2025	LILIMA DASH VS STATE OF ODISHA(VIG.)	SK. ZAFARULLA VS	KORAPUT VIGILANCE /27 /2013 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000011/2013
141	D-CRP/11734/2025 CRP/11/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL , CUTTACK	SIDHARTH SHANKAR PADHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR Arbp/0000083/2012
142	D-CRP/11743/2025 CRP/12/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR Arbp/0000085/2012
143	D-CRP/10959/2025 CRP/13/2025	BANALATA NAYAK VS PURNA CHANDRA MOHAPATRA	BUBHUTI BHUSAN MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC EXECUTION CASE/0000019/2023
144	D-CRP/11726/2025 CRP/14/2025	M/S. HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR Arbp/0000082/2012
145	D-CRP/11740/2025 CRP/15/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR Arbp/0000084/2012
146	D-LAA/10690/2025 LAA/13/2025	JAYANTI NAIK VS SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu LA/0000017/2019
147	D-MACA/10908/2025 MACA/363/2025	SARAT KUMAR NANDA VS HENA SINGH	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000106/2023

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148	D-MACA/7465/2025 MACA/364/2025	BIMALA SAHU VS RUBI SAHOO	SARAT CHANDRA SWAIN VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000042/2020
149	D-MACA/11809/2025 MACA/365/2025	B.M., IFFCO TOKIO GENERAL INSURANCE CO.LTD., ANGUL VS BABULI BISWAL	RIMJHIMBALA PATI VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000049/2021
150	D-MATA/11588/2025 MATA/122/2025	JYOTIPRIYA SAHOO VS GURUPRASAD PARIDA	BISHNU PRASAD PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000225/2020
151	D-MATA/9592/2025 MATA/123/2025	SURAVARAM TEJESWARA RAO VS KIMIDI MADHUBALA @ S. MADHUBALA	BHUBANANANDA LENKA VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000082/2024
152	D-MATA/11816/2025 MATA/124/2025	ISSAN KUMAR ROUT VS SAROJINI ROUT	BINI MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000156/2023
153	D-MSA/12229/2025 MSA/17/2025	CHANDRAMANI BEHERA VS BHIMSEN GURU	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000181/2023
154	D-RPFAM/11627/2025 RPFAM/86/2025	AMIT KUMAR DAS @ AMIT DAS VS AMITA DAS	SUJATA JENA VS	// JUDGE FAMILY COURT,BHUBANESWA CRMC/0000002/2022
155	D-RPFAM/12025/2025 RPFAM/87/2025	UMAG TAUNK VS CHHAVIKANT TAUNK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000023/2024
156	D-RSA/9630/2025 RSA/150/2025	DEBENDRA KUMAR JENA VS RAMARANI DAS	BHASKAR CHANDRA PANDA VS	// A.D.J.,ANANDAPUR(Kendujhar) RFA/0000003/2023
157	D-RVWPET/11161/2025 RVWPET/84/2025	DHRUTIMAYA BEHERA VS STATE OF ODISHA	ADV. VS	// () //
158	D-RVWPET/11165/2025 RVWPET/85/2025	DHRUTIMAYA BEHERA VS STATE OF ODISHA	ADV. VS	// () //
159	D-RVWPET/10914/2025	SRIDHAR PRASAD JENA	ARUN KUMAR ACHARYA	//

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	RVWPET/86/2025	VS STATE OF ODISHA	VS	() //
160	D-TRP(C)/11795/2025 TRP(C)/90/2025	NEHA DASH @ SAHOO VS BISWAJIT SAHOO	SANJIT MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000239/2023
161	D-WA/11504/2025 WA/633/2025	STATE OF ODISHA VS BIBEKANANDA AGASTY	AISHWARYA DASH, A.S.C. VS	// ()
162	D-WA/11510/2025 WA/634/2025	STATE OF ODISHA VS GAGAN BIHARI SAHOO	SACHIDANANDA NAYAK,A.S.C VS	// ()
163	D-WA/11530/2025 WA/635/2025	UNION OF INDIA VS DHRUBA CHARAN BEHERA	SANTOSH KUMAR SAMANTARAY,C.G.C VS	// ()
164	D-WA/11531/2025 WA/636/2025	STATE OF ODISHA VS MALAYA KUMURA	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
165	D-WA/11549/2025 WA/637/2025	BRUNDABAN PATRA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// ()
166	D-WA/11631/2025 WA/638/2025	STATE OF ODISHA VS MANOJ KUMAR DASH	SONAK MISHRA, A.S.C. VS	// ()
167	D-WA/8902/2025 WA/639/2025	BINODINI MOHANTY VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	BISWAJIT NAYAK VS	// ()
168	D-WA/10515/2025 WA/640/2025	BANAMALI ROUT VS COLLECTOR, PURI	SAIBRATA RATH VS	// ()
169	D-WA/11533/2025 WA/641/2025	STATE OF ODISHA VS KABITA MANJARI MOHANTA	UMESH CHANDRA BEHURA,A.G.A VS	// ()
170	D-WP(C)/11637/2025 WP(C)/8592/2025	PARAMESWAR ROUT VS	RAMESH CHANDRA JENA VS	// ()

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171	D-WP(C)/9346/2025 WP(C)/8593/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE JAJPUR UNION OF INDIA, NEW DELHI VS GOBINDA CHANDRA KISKU	SULOCHANA PATRO VS	// // ()
172	D-WP(C)/11635/2025 WP(C)/8594/2025	SUMATI MISHRA VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	RAMESH CHANDRA JENA VS	// // ()
173	D-WP(C)/11805/2025 WP(C)/8595/2025	MD. RAJA @ MD.RJA VS STATE OF ODISHA	SURYAKANTA DASH VS	// // ()
174	D-WP(C)/12017/2025 WP(C)/8596/2025	GUPTESWAR GAMANGO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
175	D-WP(C)/11891/2025 WP(C)/8597/2025	M/S HIMMAT SELF HELP GROUP,BHADRAK VS STATE OF ODISHA	AMITAV DAS VS	// // ()
176	D-WP(C)/10906/2025 WP(C)/8598/2025	MOUNT LITERA ZEE SCHOOL, BAGABATIPUR, KHURDA VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// // ()
177	D-WP(C)/11665/2025 WP(C)/8599/2025	SARVA SIKSHYA ABHIYAN,DHENKANAL VS REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR	SATYABRATA MOHANTY,A.G.A VS	// // ()
178	D-WP(C)/11920/2025 WP(C)/8600/2025	PRADEEP KUMAR AGARWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()
179	D-WP(C)/11697/2025 WP(C)/8601/2025	SRIKANTA SARKAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// // ()
180	D-WP(C)/11922/2025 WP(C)/8602/2025	NALINI KANTA MOHANTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // ()
181	D-WP(C)/11923/2025 WP(C)/8603/2025	BIJAY KUMAR PERUA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()

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182	D-WP(C)/11878/2025 WP(C)/8604/2025	JITENDRA KUMAR DUTTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
183	D-WP(C)/11164/2025 WP(C)/8605/2025	PRAVASH CHANDRA DAS VS PRINCIPAL SECY. WATER RESOURCES	MANORANJAN MISHRA VS	// 0 //
184	D-WP(C)/7680/2025 WP(C)/8606/2025	URMILA SAHOO VS THE EXECUTIVE ENGINEER, ELECTRICAL (TPNODL), SORO ELECTRICAL DIVISION, BALASORE	CHANDRAKANTA NAYAK VS	// 0 //
185	D-WP(C)/11928/2025 WP(C)/8607/2025	RAJENDRA PRASAD JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
186	D-WP(C)/9656/2025 WP(C)/8608/2025	BHARAT RANDHARI VS THE SUB COLLECTOR, JEYPORE	TUKUNA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/11882/2025 WP(C)/8609/2025	JITENDRA KUMAR DUTTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
188	D-WP(C)/10250/2025 WP(C)/8610/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJ VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
189	D-WP(C)/10720/2025 WP(C)/8611/2025	PRASANA KUMAR DAS VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
190	D-WP(C)/10723/2025 WP(C)/8612/2025	RAGHUNATH BALABANTARAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
191	D-WP(C)/12046/2025 WP(C)/8613/2025	GIRIDHARI MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
192	D-WP(C)/11188/2025 WP(C)/8614/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
193	D-WP(C)/11752/2025	JOGENDRA KUMAR RANA	MANORANJAN PADHI	//

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	WP(C)/8615/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11525/2025 WP(C)/8616/2025	HARAPRASAD PANDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
195	D-WP(C)/11629/2025 WP(C)/8617/2025	RAKESH KUMAR BARIKI VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
196	D-WP(C)/11918/2025 WP(C)/8618/2025	BALKISHROE PRASAD JAISWAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
197	D-WP(C)/12028/2025 WP(C)/8619/2025	BHAGYARATHI PRUSTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
198	D-WP(C)/11791/2025 WP(C)/8620/2025	BHASKAR HARI TRIPATHY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
199	D-WP(C)/11632/2025 WP(C)/8621/2025	SAMBIT KUMAR DALEI VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
200	D-WP(C)/11916/2025 WP(C)/8622/2025	M/S. KISHORE PRASAD BIJAY PRASAD AND CO, BALANGIR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/11594/2025 WP(C)/8623/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGPUR ELECTRICAL DIVISION VS THE APPELLATE AUTHORITY, SUNDERGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
202	D-WP(C)/11638/2025 WP(C)/8624/2025	SUMATI MISHRA VS COMMISSIONER OF CT AND GST, ODISHA	RAMESH CHANDRA JENA VS	// 0 //
203	D-WP(C)/11793/2025 WP(C)/8625/2025	BHASKAR HARI TRIPATHY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
204	D-WP(C)/9015/2025 WP(C)/8626/2025	SOMESWAR PRADHAN VS	SOUMYA RANJAN PATI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/11439/2025 WP(C)/8627/2025	COLLECTOR, KANDHAMAL PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //
206	D-WP(C)/10559/2025 WP(C)/8628/2025	RABI NARAYAN DAS VS STATE OF ORISSA	JYOTIRMAY GUPTA VS	// 0 //
207	D-WP(C)/11538/2025 WP(C)/8629/2025	KIRTI KOUSIK PRIYADARSHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
208	D-WP(C)/11820/2025 WP(C)/8630/2025	CHAKRADHAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
209	D-WP(C)/12072/2025 WP(C)/8631/2025	SK. ENAYATULLAH VS THE STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// 0 //
210	D-WP(C)/11825/2025 WP(C)/8632/2025	PRATIVA MANJARI ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
211	D-WP(C)/11576/2025 WP(C)/8633/2025	LAWRENCIA BARNADET SORENG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
212	D-WP(C)/10955/2025 WP(C)/8634/2025	PINAKI DUTTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
213	D-WP(C)/11673/2025 WP(C)/8635/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT CGST AND CE, BERHAMPUR, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
214	D-WP(C)/11721/2025 WP(C)/8636/2025	DR.SWAPAN KUMAR KARAK VS BOARD OF GOVERNORS OF NIT, SUNDARGARH	HARMOHAN DHAL VS	// 0 //
215	D-WP(C)/11593/2025 WP(C)/8637/2025	RAJESH KUMAR PATRA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //

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216	D-WP(C)/11636/2025 WP(C)/8638/2025	AYASA KUMAR SAHOO@AYASA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
217	D-WP(C)/11628/2025 WP(C)/8639/2025	DHIRAJ MAHANAND VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
218	D-WP(C)/11633/2025 WP(C)/8640/2025	BIKASH BEHERA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/11579/2025 WP(C)/8641/2025	E. RAMA RAO BEHERA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
220	D-WP(C)/11790/2025 WP(C)/8642/2025	NIRANJAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
221	D-WP(C)/11792/2025 WP(C)/8643/2025	NIRANJAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
222	D-WP(C)/11807/2025 WP(C)/8644/2025	ASHOK KUMAR JENA VS THE CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
223	D-WP(C)/11724/2025 WP(C)/8645/2025	DURJYODHANA SAHOO VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
224	D-WP(C)/11634/2025 WP(C)/8646/2025	AKASH KUMAR HATI VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/11769/2025 WP(C)/8647/2025	SANAT KUMAR JENA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
226	D-WP(C)/11585/2025 WP(C)/8648/2025	EXECUTIVE ENGINEER TPWODL SUNDERGARH VS SANDHYARANI BARLA	PRASANTA KUMAR TRIPATHY VS	// 0 //
227	D-WP(C)/11829/2025	DUKHABANDHU SAHOO	BASUDEV BARIK	//

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	WP(C)/8649/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11674/2025 WP(C)/8650/2025	ANSHUMAN DHALI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
229	D-WP(C)/11639/2025 WP(C)/8651/2025	JYOTI PRAKASH DHAL VS MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIO	KRISHNA CHANDRA SAHU VS	// 0 //
230	D-WP(C)/11736/2025 WP(C)/8652/2025	SADASIBA SUBUDHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/11830/2025 WP(C)/8653/2025	FAKIR CHANDRA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
232	D-WP(C)/11247/2025 WP(C)/8654/2025	PRAKASH KUMAR GOCHHAYAT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/10184/2025 WP(C)/8655/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJ VS THE STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
234	D-WP(C)/11764/2025 WP(C)/8656/2025	SUSHANT KUMAR BEHURA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
235	D-WP(C)/11587/2025 WP(C)/8657/2025	SURENDRANATH BEHERA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
236	D-WP(C)/12002/2025 WP(C)/8658/2025	JYOTIRMAYEE PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
237	D-WP(C)/11787/2025 WP(C)/8659/2025	NIRANJAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
238	D-WP(C)/11100/2025 WP(C)/8660/2025	GAJENDRA PRASAD PANDA VS	JATINDRA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/11876/2025 WP(C)/8661/2025	COMMISSIONER CT AND GST STATE TAX (APPEAL) SIBABRATA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
240	D-WP(C)/11590/2025 WP(C)/8662/2025	UDAYANATH PRADHAN VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
241	D-WP(C)/11885/2025 WP(C)/8663/2025	MANAGING COMMITTEE OF HEMALATA CHANDRASEKHAR U.P. (M.E) SCHOOL, DURGA PUR, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
242	D-WP(C)/10385/2025 WP(C)/8664/2025	MANOJ KUMAR NAYAK VS SASMITA NAYAK	IN PERSON VS	// 0 //
243	D-WP(C)/10289/2025 WP(C)/8665/2025	ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJ VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
244	D-WP(C)/11912/2025 WP(C)/8666/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
245	D-WP(C)/10178/2025 WP(C)/8667/2025	ODISHA GRAMYA BANK, MORANDA BRANCH, MAYURBHANJ VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
246	D-WP(C)/10317/2025 WP(C)/8668/2025	TRILOCHAN SINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
247	D-WP(C)/11879/2025 WP(C)/8669/2025	RASHMIMANI MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
248	D-WP(C)/11880/2025 WP(C)/8670/2025	MANAGING COMMITTEE OF JAGANNATH U.P. SCHOOL, GANDADALA, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
249	D-WP(C)/11896/2025 WP(C)/8671/2025	HIRANMAYI MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //

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250	D-WP(C)/11831/2025 WP(C)/8672/2025	BHAGABAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
251	D-WP(C)/12209/2025 WP(C)/8673/2025	LAXMINARAYAN JANI VS REGIONAL OFFICER, STATE POLLUTION CONTROL BOARD,REGIONAL OFFICER, SUNDARGARH	SASWAT KUMAR ACHARYA VS	// 0 //
252	D-WP(C)/11904/2025 WP(C)/8674/2025	BASANTA KUMAR PANIGRAHI VS ODISHA SMALL INDUSTRIES CORPORATION LTD, CUTTACK	KARUNAKAR JENA VS	// 0 //
253	D-WP(C)/11513/2025 WP(C)/8675/2025	SIDDHARTHA SANKAR PANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
254	D-WP(C)/11775/2025 WP(C)/8676/2025	RANJEETA KUMARI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
255	D-WP(C)/11889/2025 WP(C)/8677/2025	MANAGING COMMITTEE OF BIDYADHAR U.P. (M.E) SCHOOL, PAHIASTI, BALESWAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/12199/2025 WP(C)/8678/2025	MANOJ KUMAR OJHA VS THE CHAIRPERSON, ADMINISTRATIVE BUILDING PARADIP PORT AUTHORITY, JAGATSINGHPUR	BINI MISHRA VS	// 0 //
257	D-WP(C)/11778/2025 WP(C)/8679/2025	RANJEETA KUMARI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
258	D-WP(C)/11833/2025 WP(C)/8680/2025	GAGAN BIHARI SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
259	D-WP(C)/12001/2025 WP(C)/8681/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
260	D-WP(C)/11867/2025 WP(C)/8682/2025	PURUSOTTAM PADHAN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
261	D-WP(C)/11911/2025	DR. NIRANJAN DAS	SWAPNIL ROY	//

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	WP(C)/8683/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11834/2025 WP(C)/8684/2025	DULHARI MARANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
263	D-WP(C)/10707/2025 WP(C)/8685/2025	SRIDHAR PRASAD SAHU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
264	D-WP(C)/12085/2025 WP(C)/8686/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	JANA KALYAN DAS VS	// 0 //
265	D-WP(C)/11861/2025 WP(C)/8687/2025	RAMESH CHANDRA SAHOO VS STATE OF ORISSA	M/S. TAPAN KUMAR BISWAL S.MOHANTY R.PATTANAIK SUSHANTA KUMAR MISHRA VS	// 0 //
266	D-WP(C)/11887/2025 WP(C)/8688/2025	JABAMANI TUDU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
267	D-WP(C)/11953/2025 WP(C)/8689/2025	MOHAMMED SHAMIM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
268	D-WP(C)/11888/2025 WP(C)/8690/2025	M/S FLOWMORE LIMITED VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
269	D-WP(C)/11927/2025 WP(C)/8691/2025	SADHU CHARAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
270	D-WP(C)/12016/2025 WP(C)/8692/2025	PRASANT KUMAR SAHOO VS DEPUTY COMMISSIONER OF POLICE, CUTTACK,	PRATIK DASH VS	// 0 //
271	D-WP(C)/10915/2025 WP(C)/8693/2025	GOURANG CHARAN ROUT VS NATIONAL HIGHWAY AUTHORITIES, BBSR	BANSHIDHAR SATAPATHY VS	// 0 //
272	D-WP(C)/12210/2025 WP(C)/8694/2025	JAYANTA KUMAR SAMANTARAY VS	NILAMADHAB SARKAR VS	// 0

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273	D-WP(C)/12212/2025 WP(C)/8695/2025	STATE OF ODISHA DR. PRABHUDUTTA MOHANTY VS	NILAMADHAB SARKAR VS	// // 0
274	D-WP(C)/10917/2025 WP(C)/8696/2025	STATE OF ODISHA NIRANJAN KISHAN VS	BANSHIDHAR SATAPATHY VS	// // 0
275	D-WP(C)/11959/2025 WP(C)/8697/2025	R.T.O., ROURKELA PARIKHITA MAHAL VS	ARJUNA CHARANA BEHERA VS	// // 0
276	D-WP(C)/11869/2025 WP(C)/8698/2025	STATE OF ODISHA M/S. SEVEN STARS INTELLIGENT SECURITY(1)PVT.LTD, BBSR VS	ARUNA KUMAR NAYAK VS	// // 0
277	D-WP(C)/12214/2025 WP(C)/8699/2025	THE DIRECTOR SWAMI VIVEKANANDA NATIONAL INSTITUTE OF REHABILITATION AND RESEARCH, CUTTACK ASTWIK BARIK VS	NILAMADHAB SARKAR VS	// // 0
278	D-WP(C)/10920/2025 WP(C)/8700/2025	STATE OF ODISHA RANJITA PANIGRAHI VS	BANSHIDHAR SATAPATHY VS	// // 0
279	D-WP(C)/12031/2025 WP(C)/8701/2025	STATE OF ODISHA BALMAT MAJHI VS	DHANANJAYA MUND VS	// // 0
280	D-WP(C)/12024/2025 WP(C)/8702/2025	STATE OF ODISHA BASANTA KUMAR NAYAK VS	SAMARENDRA BAHADUR VS	// // 0
281	D-WP(C)/11963/2025 WP(C)/8703/2025	STATE OF ODISHA DAMBARUDHAR NAYAK VS	ARJUNA CHARANA BEHERA VS	// // 0
282	D-WP(C)/10923/2025 WP(C)/8704/2025	STATE OF ODISHA MINURAMA SABAT VS	BANSHIDHAR SATAPATHY VS	// // 0
283	D-WP(C)/12216/2025 WP(C)/8705/2025	STATE OF ODISHA ANTIMA KAR VS	NILAMADHAB SARKAR VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/12090/2025 WP(C)/8706/2025	SIBA PRASAD TRIPATHY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
285	D-WP(C)/12217/2025 WP(C)/8707/2025	DR. ARUNA KUMAR PATRA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
286	D-WP(C)/12075/2025 WP(C)/8708/2025	JYOTSHNA RANI DEVI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/12096/2025 WP(C)/8709/2025	SANJUSHREE NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/11651/2025 WP(C)/8710/2025	BIBHU PADARBINDA SAMANTARAY VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
289	D-WP(C)/11957/2025 WP(C)/8711/2025	HALADHAR NIAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
290	D-WP(C)/12225/2025 WP(C)/8712/2025	GOURANGA CHARAN PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
291	D-WP(C)/12219/2025 WP(C)/8713/2025	JEETENDRA PRUSTY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
292	D-WP(C)/11958/2025 WP(C)/8714/2025	BIPINI BIHARI NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
293	D-WP(C)/12033/2025 WP(C)/8715/2025	KESHAB NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
294	D-WP(C)/12079/2025 WP(C)/8716/2025	ATISH KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
295	D-WP(C)/12051/2025	RAJIB MOHANTY	ALOK KUMAR PANDA	//

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	WP(C)/8717/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12035/2025 WP(C)/8718/2025	ANMAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
297	D-WP(C)/12042/2025 WP(C)/8719/2025	ANMAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
298	D-WP(C)/12249/2025 WP(C)/8720/2025	DR. KAIBALYA KUMAR RATH VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
299	D-WP(C)/8136/2025 WP(C)/8721/2025	M/S. ZENITH MINING (P) LTD., NEW DELHI VS STATE OF ODISHA	RAKESH SHARMA VS	// 0 //
300	D-WP(C)/11686/2025 WP(C)/8722/2025	DR. JAYANT KUMAR NANDA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
301	D-WP(C)/7180/2025 WP(C)/8723/2025	SUBRAT KUMAR SINGHA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
302	D-WP(C)/11759/2025 WP(C)/8724/2025	RAM CHANDRA SWAIN VS STATE OF ORISSA	TRILOCHAN PANIGRAHI VS	// 0 //
303	D-WP(C)/11915/2025 WP(C)/8725/2025	BINDU SAGAR DASH VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
304	D-WP(C)/12232/2025 WP(C)/8726/2025	M/S. SOCIETY FOR ENVIROMENTAL PROTECTION AND HRD, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
305	D-WP(C)/12062/2025 WP(C)/8727/2025	BHIMASEN SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/9596/2025 WP(C)/8728/2025	PIYUSH GUPTA VS	MADHUSUDAN JENA VS	// 0

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307	D-WP(C)/8750/2025 WP(C)/8729/2025	BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR ARJUN CHARAN MAHANTA VS THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION, KEONJHAR	DIGAMBAR SETHI VS	// // 0
308	D-WP(C)/11687/2025 WP(C)/8730/2025	DR. DUSMANTA SAHOO VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
309	D-WP(C)/10845/2025 WP(C)/8731/2025	SANTOSH KUMAR PATNAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
310	D-WP(C)/12087/2025 WP(C)/8732/2025	PADMABATI MAJHI @ BHOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
311	D-WP(C)/11806/2025 WP(C)/8733/2025	MANORANJAN SWAIN VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	ABHISHEK DASH VS	// 0 //
312	D-WP(C)/11102/2025 WP(C)/8734/2025	M/S. SRIRAM STONE CRUSHER, BALARAMPRASAD, DHENKANAL VS SUPT. OF GOODS AND SERVICE TAX ACT, DHENKANAL CIRCLE	BIBHUTI BHUSAN PANDA VS	// 0 //
313	D-WP(C)/11354/2025 WP(C)/8735/2025	KABITA GIRI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
314	D-WP(C)/12045/2025 WP(C)/8736/2025	MUKUNDA NAG @ MAKUNDA ROUT VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
315	D-WP(C)/10969/2025 WP(C)/8737/2025	LAXMIPRIYA MALLICK VS AUTHORIZED OFFICER, STATE BANK OF INDIA, STRESSED ASSET RECOVERY BRANCH, BBSR	SURYANARAYAN BISWAL VS	// 0 //
316	D-WP(C)/12043/2025 WP(C)/8738/2025	UPAMA MAHARATHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
317	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

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318	D-WP(C)/11895/2025 WP(C)/8740/2025	PREMALATA CHAUDHURY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
319	D-WP(C)/12047/2025 WP(C)/8741/2025	DASA JAGAT VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
320	D-WP(C)/11874/2025 WP(C)/8742/2025	PADMAN NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
321	D-WP(C)/12048/2025 WP(C)/8743/2025	BHARAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
322	D-WP(C)/12058/2025 WP(C)/8744/2025	CHITRASEN SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
323	D-WP(C)/12049/2025 WP(C)/8745/2025	DIGASAN MAHANANDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
324	D-WP(C)/12274/2025 WP(C)/8746/2025	SUBHASHREE DIBYADARSHINI PANI VS AKITOSH SARANGI		// 0 //
325	D-WP(C)/11886/2025 WP(C)/8747/2025	MANAGING COMMITTEE OF LAXMI DEVI U.P. SCHOOL, GILIDA, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/12057/2025 WP(C)/8748/2025	CHANDRABATI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
327	D-WP(C)/12053/2025 WP(C)/8749/2025	PARMESWAR CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
328	D-WP(C)/12060/2025 WP(C)/8750/2025	M/S. SURESH SUBUDHI,BBSR VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
329	D-WP(C)/11424/2025	SUSANTA KUMAR SWAIN	LAMBIT SENAPATI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8751/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/12122/2025 WP(C)/8752/2025	MOHAMMAD ARIF NAGARIA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
331	D-WP(C)/12156/2025 WP(C)/8753/2025	SUBASINI MUNDA @ FIROJA BEGAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
332	D-WP(C)/12247/2025 WP(C)/8754/2025	TIKAM CHAND SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
333	D-WP(C)/12041/2025 WP(C)/8755/2025	SUSHILA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
334	D-WP(C)/11447/2025 WP(C)/8756/2025	SANKARSANA BEHERA VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
335	D-WP(C)/12312/2025 WP(C)/8757/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// 0 //
336	D-WP(C)/12238/2025 WP(C)/8758/2025	HARI LAL AGARWALLA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
337	D-WP(C)/12010/2025 WP(C)/8759/2025	SURENDRANATH JENA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// 0 //
338	D-WP(C)/12068/2025 WP(C)/8760/2025	RAGHUNATH GOCHIKAR VS DAMODAR GOCHHIKAR	ASOK MOHANTY VS	// 0 //
339	D-WP(C)/12171/2025 WP(C)/8761/2025	BHARAT MUDULI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
340	D-WP(C)/12224/2025 WP(C)/8762/2025	M/S. ORISSA STEEL TRADING CORPORATION, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// 0

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341	D-WP(C)/12089/2025 WP(C)/8763/2025	THE COMMISSIONER OF (C.T.AND G.S.T.), ODISHA, CUTTACK DHARMANANDA PARIDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
342	D-WP(C)/12146/2025 WP(C)/8764/2025	AMIT KUMAR NIALI VS LAND ACQUISITION ZONE OFFICER, BOUDH	SUSHANTA KUMAR JOSHI VS	// ()
343	D-WP(C)/12081/2025 WP(C)/8765/2025	SUJATA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
344	D-WP(C)/12172/2025 WP(C)/8766/2025	BIKASH NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()
345	D-WP(C)/12176/2025 WP(C)/8767/2025	PRASANTA MUDULI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()
346	D-WP(C)/12177/2025 WP(C)/8768/2025	KANCHAN PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()
347	D-WP(C)/12228/2025 WP(C)/8769/2025	HARENDRA PRASAD SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// ()
348	D-ABLAPL/8554/2025 ABLAPL/3326/2025	PRASANTA DALEI @ PRASHANTA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BRAMHA BARADA /45 /2025 ()
349	D-ABLAPL/8980/2025 ABLAPL/3327/2025	PABITRA KUMAR BEHERA @ PABITRA BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ERASAMA /91 /2025 ()
350	D-ABLAPL/8608/2025 ABLAPL/3328/2025	GANESH PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 ()
351	D-ABLAPL/8604/2025 ABLAPL/3329/2025	PABITRA BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 ()

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352	D-ABLAPL/8653/2025 ABLAPL/3330/2025	CHITTA RANJAN NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	ITAMATI /72 /2025 () //
353	D-ABLAPL/8734/2025 ABLAPL/3331/2025	MANUBALLA VENU GOPAL @ M.VENU GOPAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /36 /2025 () //
354	D-ABLAPL/8829/2025 ABLAPL/3332/2025	DHANURJAY PURTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /50 /2025 () //
355	D-ABLAPL/8745/2025 ABLAPL/3333/2025	GOURANGA DAS @ KANKADA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000688/2024
356	D-ABLAPL/8830/2025 ABLAPL/3334/2025	SAMSER ALAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /48 /2025 () //
357	D-ABLAPL/8750/2025 ABLAPL/3335/2025	GYANA @ JITENDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /34 /2025 () //
358	D-ABLAPL/8831/2025 ABLAPL/3336/2025	AKASH PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //
359	D-ABLAPL/8752/2025 ABLAPL/3337/2025	ABHISEK CHOUDHURY VS STATE OF ODISHA	KIRTAN DANG VS	ULLUNDA /140 /2024 () //
360	D-ABLAPL/8780/2025 ABLAPL/3338/2025	PRASANTA ROUT @ RAJENDRA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AUL /133 /2025 () //
361	D-ABLAPL/8833/2025 ABLAPL/3339/2025	RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHANWAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /127 /2025 () //
362	D-ABLAPL/9043/2025 ABLAPL/3340/2025	BABURAM SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /56 /2025 () //
363	D-ABLAPL/8793/2025	RENUPRAVA SATAPATHY	SURYAKANTA DWIBEDI	/ /0

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	ABLAPL/3341/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8794/2025 ABLAPL/3342/2025	JAGANNATH SETHY VS STATE OF ODISHA	SOMANATH NANDA VS	KALIAPANI /19 /2025 () //
365	D-ABLAPL/8834/2025 ABLAPL/3343/2025	BIJAYA LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /222 /2025 () //
366	D-ABLAPL/9014/2025 ABLAPL/3344/2025	PRADYUMNA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	TIRTOL /113 /2025 () //
367	D-ABLAPL/8839/2025 ABLAPL/3345/2025	PRAVAT @ PRABHAT BISWAL VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BONTH /42 /2025 () //
368	D-ABLAPL/8813/2025 ABLAPL/3346/2025	DILIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /282 /2024 () //
369	D-ABLAPL/8842/2025 ABLAPL/3347/2025	LAMBU SIKHA VS STATE OF ODISHA	DHANANJAYA MUND VS	KESINGA /156 /2025 () //
370	D-ABLAPL/8814/2025 ABLAPL/3348/2025	PUSPITA DALAI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /97 /2025 () //
371	D-ABLAPL/8755/2025 ABLAPL/3349/2025	GIRIJA PRASAD NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /65 /2025 () //
372	D-ABLAPL/8757/2025 ABLAPL/3350/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PARADEEP LOCK /94 /2015 () //
373	D-ABLAPL/8828/2025 ABLAPL/3351/2025	LITU @ MALAY RANJAN CHAINI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /36 /2025 () //
374	D-ABLAPL/8835/2025 ABLAPL/3352/2025	LAXMIDHAR PARIDA VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /33 /2025 ()

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375	D-ABLAPL/8836/2025 ABLAPL/3353/2025	STATE OF ODISHA PRAVASA CHANDRA BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	// GHASIPURA /295 /2024 ()
376	D-ABLAPL/8768/2025 ABLAPL/3354/2025	STATE OF ODISHA MANISH PRADHAN VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// BANHARPALI /50 /2025 ()
377	D-ABLAPL/8771/2025 ABLAPL/3355/2025	STATE OF ODISHA DHANURJAY HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /7 /2025 ()
378	D-ABLAPL/7906/2025 ABLAPL/3356/2025	STATE OF ODISHA SRICHANDAN POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// ASKA /554 /2024 ()
379	D-ABLAPL/8778/2025 ABLAPL/3357/2025	STATE OF ODISHA SIMANCHALA MALLICK @ SIMANCHAL MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DIGAPAHANDI /98 /2025 ()
380	D-ABLAPL/8847/2025 ABLAPL/3358/2025	STATE OF ODISHA AMIYA BISWAL @ AMIYA KUMAR BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /530 /2023 ()
381	D-ABLAPL/8919/2025 ABLAPL/3359/2025	STATE OF ODISHA CHINMAYA KUMAR SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /152 /2025 ()
382	D-ABLAPL/8311/2025 ABLAPL/3360/2025	STATE OF ODISHA KIRAN KUMAR JENA @ RAJA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJKANIKI /128 /2025 ()
383	D-ABLAPL/8516/2025 ABLAPL/3361/2025	STATE OF ODISHA PURNAMI SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /88 /2019 ()
384	D-ABLAPL/8574/2025 ABLAPL/3362/2025	STATE OF ODISHA KHAGESWAR SUNA @ RAMBABU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /88 /2019 ()
385	D-ABLAPL/7240/2025 ABLAPL/3363/2025	STATE OF ODISHA BIKASH NAIK VS STATE OF ODISHA	RAMANI KANTA PATTAIAIK VS	// RASOL /18 /2025 ()

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386	D-ABLAPL/8817/2025 ABLAPL/3364/2025	RABINDRANATH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /65 /2025 () //
387	D-ABLAPL/8611/2025 ABLAPL/3365/2025	ISWARI DIARI VS STATE OF ODISHA	M BALAJI RAO VS	BOIPARIGUDA /72 /2024 () //
388	D-ABLAPL/9160/2025 ABLAPL/3366/2025	RASHMI RANJAN DASH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	TIRTOL /97 /2025 () //
389	D-ABLAPL/8615/2025 ABLAPL/3367/2025	MAHADEB MUDULI VS STATE OF ODISHA(VIG.)	M. BALAJI RAO VS	KORAPUT VIGILANCE /10 /2025 () //
390	D-ABLAPL/8735/2025 ABLAPL/3368/2025	RAJESH PRUSTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BHUBAN /106 /2025 () //
391	D-ABLAPL/8736/2025 ABLAPL/3369/2025	MD HASAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /40 /2025 () //
392	D-ABLAPL/8664/2025 ABLAPL/3370/2025	SANDHYA RANI BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 S.D.J.M.,ATHMALLIK(Anugul) 2(A)CC/000054/2025
393	D-ABLAPL/8816/2025 ABLAPL/3371/2025	LABA MALLICK @ LABA MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /98 /2025 () //
394	D-ABLAPL/5443/2025 ABLAPL/3372/2025	SARAT @ SARBESWAR MUDULI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ICC/000007/2024
395	D-ABLAPL/8953/2025 ABLAPL/3373/2025	MUKESH KUMAR ROUT @ MUKESH VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	ATHGARH /63 /2025 () //
396	D-ABLAPL/8951/2025 ABLAPL/3374/2025	ASHISH KUMAR ROUT @ ASHIS VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	ATHGARH /63 /2025 () //
397	D-ABLAPL/7904/2025	PABITRA PRADHAN	SAUMYA RANJAN PRADHAN	PURI SADAR /50 /2025

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	ABLAPL/3375/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8820/2025 ABLAPL/3376/2025	RUPESH MISHRA @ SILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /80 /2025 () //
399	D-ABLAPL/9017/2025 ABLAPL/3377/2025	BICHITRA HATI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHUNTUNI /8 /2025 () //
400	D-ABLAPL/8822/2025 ABLAPL/3378/2025	KABITA SETHI @ MAGI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /17 /2025 () //
401	D-ABLAPL/9018/2025 ABLAPL/3379/2025	SANJUKTA PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHURDA SADAR /57 /2025 () //
402	D-ABLAPL/8226/2025 ABLAPL/3380/2025	JAGAN MOHAN GIRI VS STATE OF ODISHA	RAMAKANTA DAS VS	CHANDAKA P.S. /64 /2025 () //
403	D-ABLAPL/8238/2025 ABLAPL/3381/2025	SK. ABUL HOSEN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /194 /2024 () //
404	D-ABLAPL/9022/2025 ABLAPL/3382/2025	BHAGIRATHI PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	BANAPUR P.S. /80 /2025 () //
405	D-ABLAPL/8837/2025 ABLAPL/3383/2025	HIMANSHU KUMAR SAHU @ MUNA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //
406	D-ABLAPL/8240/2025 ABLAPL/3384/2025	SK.ABUL HOSEN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALIAPAL /261 /2024 () //
407	D-ABLAPL/8853/2025 ABLAPL/3385/2025	URMILA SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /115 /2002 () //
408	D-ABLAPL/8244/2025 ABLAPL/3386/2025	SK. ABUL HOSEN VS	SUSANTA KUMAR TRIPATHY VS	BASTA /161 /2024 ()

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409	D-ABLAPL/8824/2025 ABLAPL/3387/2025	STATE OF ODISHA BALARAM PANGI VS STATE OF ODISHA	MAMATA MISHRA VS	// ORKEL /125 /2022 () //
410	D-ABLAPL/8858/2025 ABLAPL/3388/2025	SURATHA MAHANA @ SURATHA CHANDRA MAHANA VS STATE OF ODISHA	ABHISHEK DASH VS	BHOGRAI /532 /2024 () //
411	D-ABLAPL/8878/2025 ABLAPL/3389/2025	BHUBAN BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /51 /2025 () //
412	D-ABLAPL/8248/2025 ABLAPL/3390/2025	SK. ABUL HOSEN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINGLA /187 /2024 () //
413	D-ABLAPL/8825/2025 ABLAPL/3391/2025	AMIT PRASAD VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PANDAPADA /17 /2025 () //
414	D-ABLAPL/8915/2025 ABLAPL/3392/2025	JABAR KHAN @ JAMU CHACHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /79 /2025 () //
415	D-ABLAPL/8938/2025 ABLAPL/3393/2025	MAMATA MALLICK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KISSANNAGAR PS /45 /2025 () //
416	D-ABLAPL/9024/2025 ABLAPL/3394/2025	AJOY @ AJAY NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //
417	D-ABLAPL/8761/2025 ABLAPL/3395/2025	MOHAMMAD KHALID ABDULLAH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHURDA P.S. /117 /2025 () //
418	D-ABLAPL/8923/2025 ABLAPL/3396/2025	AMULYA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /124 /2025 () //
419	D-ABLAPL/9028/2025 ABLAPL/3397/2025	D. PABITRA MOHAN DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000003/2022

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420	D-ABLAPL/8850/2025 ABLAPL/3398/2025	PABITRA BAL @ KANHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //
421	D-ABLAPL/8925/2025 ABLAPL/3399/2025	SUBASH CHANDRA MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /33 /2025 () //
422	D-ABLAPL/8940/2025 ABLAPL/3400/2025	CHENCHA NAIK @ MUNA NAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DHENKANAL TOWN /92 /2025 () //
423	D-ABLAPL/9038/2025 ABLAPL/3401/2025	BULU SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /317 /2024 () //
424	D-ABLAPL/8959/2025 ABLAPL/3402/2025	ABHIRAM BHUYAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /89 /2025 () //
425	D-ABLAPL/8945/2025 ABLAPL/3403/2025	AMRUT MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000001/2025
426	D-ABLAPL/8855/2025 ABLAPL/3404/2025	BALIA @ BALAYA SAMANTARAY @ BALAI SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /115 /2002 () //
427	D-ABLAPL/8860/2025 ABLAPL/3405/2025	R. PRASAD RAO @ ROKKAM PRASAD RAO @ PRASANT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KASINAGAR /35 /2025 () //
428	D-ABLAPL/8942/2025 ABLAPL/3406/2025	JYOTSNA @ JYOTSNARANI SETHY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /101 /2025 () //
429	D-ABLAPL/9240/2025 ABLAPL/3407/2025	LAXMI KANTA DAS VS STATE OF ODISHA	BASUDEBA ROUT VS	MAHANGA /42 /2025 () //